

DIVISION BENCH  
COURT - II

**P-118**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/172(KB)2023  
IA(I.B.C)/420(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	VIKASH PATNI
UNDER SECTION	SECTION 94(1)

**Appearance (via video conferencing/physically)**

Mr. Yash Dalmia, Adv. ]- For the Personal Guarantor

Mr. Mohit Sharma, Adv, ] for Mr. Manmohan Jhavar, Resolution Professional

Mr. Vikash Patni, Adv.

Mr. Akash Patni, Adv.

Mr. Vimal Kumar Patni, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. Ld. Counsel for the PG submits that no objection to the report of RP shall be filed in this matter.
3. Heard. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**